

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-514

CP (CAA) No.-90/230/232/ND/2022

IN THE MATTER OF:

Nestle India Ltd.

....Applicant

SECTION

U/s 230-232

Order delivered on 01.03.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. P. Nagesh, Sr. Adv. with Mr. Anirudh Das,
Mr. Aditya Thyagarajan, Advs.
For the Respondent :
For the RD : Ms. Shankari Mishra, Adv.
For the OL : Ms. Hemlata Rawat, Mr. Aayushmaan Vatsyayana

ORDER

Heard the submissions made by Sr. Counsel appearing on behalf of the Petitioners and also proxy counsel for the RD. List the matter for hearing on **15.03.2023.**

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)